

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (S) No. 4599 of 2017

Shiv Chandra Yadav & Ors. **Petitioners**
Versus
Union of India & Ors. **Respondents**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioners : Mrs. M.M. Pal, Sr. Advocate
Ms. Aparajita Sinha, Advocate
For the Railway : Mr. Pradeep Kumar Modi, C.G.C.
Md. Jalisur Rahman, Advocate
For Respondent no.5 : Mr. Sanjay Kumar Sinha, Advocate

Oral Order

04 / Dated : 06.09.2021

Let the learned counsel for the Railway seek instruction and file counter affidavit bringing on record the promotion order, if granted, to respondent no. 5 from the post of Keyman to Mate.

Put up this matter on 27.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)